

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 25.08.2022 (THURSDAY)

COURT – IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:25 AM

In the Court of Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 353 of 2020	Akhilesh Kulshrestha Vs. Saab India Technologies Pvt Ltd.	Vishal Ganda	Vatsala Kumari Shankh Sengupta Sujoy Sur

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By order of Hon'ble Chairperson
-sd/-
Registrar